

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 510 of 2020

IN THE MATTER OF:

M/s. Elektronik Lab India Pvt. Ltd.

...Appellant

Versus

M/s. Pinnacle (Air) Pvt. Ltd.

...Respondent

Present:

For Appellant : Ms. Jaikriti S. Jadeja, Advocate

ORDER
(Through Virtual Mode)

04.06.2020 Adjourned at the request of Ms. Jaikriti S. Jadeja, Advocate representing the Appellant who seeks time to address this Appellate Tribunal on the issue of limitation.

Post the case 'for Admission (Fresh Case)' on **12th June, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/RR/